

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6884
ANSWERED ON:07.05.2015
DRDA ADMINISTRATION SCHEME
Jena Shri Rabindra Kumar;Tarai Smt. Rita

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated to various States including Odisha under the centrally sponsored District Rural Development Agency (DRDA) Administration scheme during each of last three years and the current year, State/UT wise;
- (b) whether funds have not been released to some of the States including Odisha under the scheme;
- (c) if so, the details thereof and the reasons therefor: and
- (d) the steps taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) The details of Central funds allocated and released to various states including Odisha under the DRDA Administration Scheme during the last 3 years is given in the Annexure. No funds have been released to any of the States during the current financial year (2015-16) uptill now.

(b) to (d). Names of the States in which some DRDAs could not be granted 2nd installment of 2014-15 are given below:-

Bihar, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Odisha, Rajasthan, West Bengal, Telangana & Kerala.

During 2014-15 the allocation under the Scheme of the DRDA Administration was reduced from Rs.400 crore to Rs. 305.00 Crore at R.E stage. By the time the proposals were received from concerned DRDAs of these States, the funds were exhausted.